

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/6/ (IB)/2018  
NAME OF THE PETITIONER(S) : MAICO VENTILATION PVT LTD  
NAME OF THE RESPONDENT(S) : ETA ENGINEERING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. NARENDRA  
FOR KING AND PARTRIDGE

RESPONDENT

Narender

2. P. MUTHUSAMY  
FOR PETITIONER

Petitioner

P. Muthusamy

**ORDER**

Counsels representing both the parties are present. Counsel for respondent filed counter and provided a copy of the same to the other side. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

-sdr-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sdr-  
(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc